

- (b) if so, the reasons therefor;
- (c) whether any effort has been made to transport oil to these States through coastal routes; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) and (b) There is no delay in transporting oil to IOC's port locations.

(c) and (d) Coastal movement is being undertaken as per requirement. Stock position of such controlled products at the coastal States is comfortable.

[Translation]

#### ISI Activities in Agra

2549. SHRI JAGAT VIR SINGH DRONA : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Agra cantonment is the target of Pakistani Intelligence Agency. I.S.I. and a conspiracy to mix poison in the water or cyanides in the food articles supplied to army through Kashmiri terrorists; and

(b) if so, the details thereof:

THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI) : (a) and (b) Government have no report of Agra cantonment particularly being the target of Pak ISI.

However, based on reports that Pak ISI planned to use cyanide in food prepared for troops in cantonments of J & K, necessary precautions have been taken by all cantonments.

#### Prices of Diesel

2550. DR. A K. PATEL :

SHRI MOHAN RAWALE :

SHRI RAJENDRA AGNIHOTRI :

SHRI AMAR PAL SINGH :

SHRI PANKAJ CHOUDHARY :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government propose to bring down the prices of diesel in view of fall in its prices in the international market; and

(b) if so, the time and extent to which the prices are likely to reduce?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH

KUMAR GANGWAR) : (a) and (b) The Government has decided that hence forth the prices of HSD would be on import parity basis. Accordingly, the ex-storage point price of HSD has been revised as under :

Effective Dates	Ex-storage point price (excluding excise duty etc.) Rs./KL
07.11.97	7918.04
25.12.97	7996.84
01.03.98	7839.24
04.04.98	7645.47
20.05.98	7536.89

[English]

#### National Finance and Development Corporation

2551. SHRI ARJUN SETHI : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the authorised share capital of National Finance and Development Corporation for Scheduled Castes and Scheduled Tribes have been raised recently;

(b) if so, the details of such increase made thereof;

(c) whether the amounts released by the National Finance Corporation to the States Finance and Development Corporation for SCs/STs are not being utilised properly and in time especially in the State of Orissa; and

(d) if so, the details of the scheme/projects sanctioned by the State Finance and Development Corporation of SCs/STs Bhubaneshwar during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) Yes, Sir.

(b) The Authorised Share Capital of NSFDC has been enhanced from Rs. 300 crores to Rs. 1000 crores.

(c) No such case has been reported to NSFDC so far.

(d) Does not arise.

#### Ration Allowance to Police Personnel

2552. SHRI AMAR ROY PRADHAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the names of States where ration allow-

ances is given to their police personnel indicating the rate of allowance being paid, State-wise;

(b) the names of States where such allowances is not being paid to police personnel;

(c) the reasons for this disparity; and

(d) the time by which this disparity is likely to be removed?

THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI) : (a) to (d) Since 'Police' is a State subject as per the Constitution of India, it is primarily for the State Governments to provide such pay and allowances, including ration allowances, as well as other facilities to their police personnel as they consider appropriate. Detailed information in this regard is not maintained at the Central Level.

[Translation]

#### Terrorist Organisations

2553. SHRI JAGDAMBI PRASAD YADAV : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the names of the terrorist organisations active in the country alongwith the number of such organisations out of them being supported by foreign countries;

(b) the number of terrorists killed during the current year;

(c) the number of persons killed by the terrorists; and

(d) the steps taken to contain terrorism alongwith the success achieved so far?

THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI) : (a) Names of the major organisations active in the country are indicated below :-

#### Jammu and Kashmir Organisations

1. Hizbul Mujahideen
2. Harkat-ul-Ansar
3. Laskar-e-Toiba
4. Al-Burg
5. Tehreek-ul-Mujahideen
6. Al-Jehad
7. J & K Liberation Front
8. Al-Umar-Mujahideen

9. Hizbullah

10. Dukhtran-e-Milat

#### Sikh Organisations

1. Babbar Khalsa International
2. International Sikh Youth Federation
3. Khalistan Commando Force
4. Khalistan Liberation Force
5. Dal Khalsa International
6. Babbar Khalsa
7. Khalistan Zindabad Force

#### North-East Organisation

1. United Liberation Front of Assam
2. Bodo Security Force
3. Achik Liberation Matgrik Army
4. Peoples Liberation Army
5. United National Liberation Front
6. Hmar People Convention
7. National Socialist Council of Nagaland (Issac Suw)
8. Naga National Council (Khodao Yanthan)
9. Naga National Council (Adinho)
10. Naga Federal Government
11. National Socialist Council of Nagaland (Khaplong)
12. All Tripura Tribal Force
13. National Liberation Front of Tripura

#### Tamil Organisation

1. Liberation Tigers of Tamil Eelam

As per available reports, most of the above organisations are either based in foreign countries or are supported and financed by foreign countries.

(b) As per available reports, the number of terrorists killed in the country, during the current year is 1289.

(c) Reports available indicate that 2145 persons have been killed by terrorists during the current year.